

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2460 of 2020

Sukhdeo Ram Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Indrajit Sinha, Advocate
For the Opp. Party : Mr. Ashok Kumar, A.P.P.

02/26.06.2020 Call for the case diary from the court concerned and put up this case after receipt of the same.

In the meantime, no coercive steps shall be taken as against the petitioner in connection with Chandwa P. S. Case No. 03 of 2020 pending in the court of learned Additional Chief Judicial Magistrate, Latehar.

(Rongon Mukhopadhyay, J.)

Umesh/-